

- (v) Tightening up of restrictions on bank advances against foodgrains, vegetable and edible oils and imposition of ban on export of certain kinds of edible oils;
- (vi) Setting up of enforcement machinery by States with additional assistance from the Central Government;
- (vii) Promulgation of anti-hoarding measures by the State Governments and introduction of summary trials and stringent punishments for contravention of food laws and abetment of such contravention by public servants;
- (viii) Setting up of Food Corporation of India; and
- (ix) Intensification of procurement operations.

conducted of water scarcity in scheduled and tribal areas, the State Government brought this fact to our notice.

(b) Provision of drinking water supply has been accorded high priority in the Fourth Plan. It is proposed to waive the contribution from the beneficiaries in areas predominantly inhabited by the Scheduled Tribes for drinking water works of an engineering character, the pattern of financial assistance has been liberalised and cent per cent grant will be given for the purpose. In the Tribal Development Block programme, sinking of wells has been given high priority. Recognising the importance of this scheme, flexibility has been allowed in meeting the expenditure on this scheme from any other head in the Block budget.

#### Drinking Water Supply in Tribal Areas of Madhya Pradesh

- \*49. { Shri Vidya Charan Shukla:  
Shri Uikey:  
Shri Chandak:  
Shri Bade:  
Shri Hukam Chand  
Kachhavaia:  
Shri Bakliwal:  
Shri Wadiwa:  
Shri Surya Prasad:  
Shri J. P. Jyotishi:  
Shri R. S. Tiwary:

Will the Minister of Social Security be pleased to state:

(a) whether his Department's attention has been drawn to the fact that there are 3,000 villages in tribal areas in Madhya Pradesh where there are no arrangements for supply of drinking water; and

(b) whether Government have taken any steps in this regard; and if so, the broad outlines thereof?

**The Deputy Minister in the Department of Social Security (Smt. Chandrasekhar):** (a) In response to our letter asking the Government of Madhya Pradesh whether they had arranged for a special survey to be

#### Conference of Chief Ministers

- \*50. { Shri P. R. Chakraverti:  
Shri P. C. Borooah:  
Shrimati Savitri Nigam:  
Shri S. N. Chaturvedi:  
Shri Dinen Bhattacharya:  
Dr. Saradish Roy:  
Dr. Ranen Sen:  
Shri Ram Sewak Yadav:  
Shri S. M. Banerjee:  
Shri Surendranath Dwivedy:  
Shri R. Barua:  
Shri R. S. Pandey:  
Shri M. Rampure:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a conference of the State Chief Ministers was held in New Delhi towards the end of October for assessing the food situation and formulating schemes to tackle it;

(b) if so, the decisions taken therein; and

(c) the action being taken by the Central and State Governments in the light of those decisions?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) Yes, Sir.